

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.251 of 2013 &
I.A. No. 334 of 2013

Dated : 28th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

TimaPur Okhla Waste Management Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Anr.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Nikhil Nayyar
Mr. Dhananjay Bajjal for R.1
Mr. Vishal Anand
Mr. Gaurav Dudeja for R.2

ORDER

The learned counsel for the Appellant seeks some more time to file the rejoinder. Accordingly, he is directed to file the same on or before 07.04.2014 after serving copy on the other side.

Post the matter for final disposal on **21.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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